

REVISED FOR APPEARANCE

ITEM NO.16

COURT NO.6

SECTION II-B

**S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S**

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6166/2023

(Arising out of impugned final judgment and order dated 15-02-2023 in SCRA No. 963/2023 passed by the High Court of Gujarat at Ahmedabad)

MAFABHAI MOTIBHAI SAGAR

Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ORS.

Respondent(s)

([TO BE TAKEN UP AT 3.00 P.M.])

(IA No.241151/2023 - INTERVENTION/IMPLEADMENT
IA No.242233/2023- EXEMPTION FROM FILING O.T.
IA No.153487/2024-APPROPRIATE ORDERS/DIRECTIONS)

Date : 03-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Rauf Rahim, Sr. Adv.
Mr. Ali Asghar Rahim, Adv.
Mr. Shekhar Kumar, AOR

For Respondent(s)

Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.
Ms. Shreya Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

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RECORD OF PROCEEDINGS

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